## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:3601
ANSWERED ON:10.09.2007
MISAPPROPRIATION OF PUBLIC DISTRIBUTION SYSTEM RESOURCES
Jagannath Dr. M.;Rao Shri Sambasiva Rayapati

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the National Sample Survey Organisation (NSSO) has reported gross misappropriation of resources and diversion of foodgrains under Targeted Public Distribution System; and
- (b) if so, the corrective measures taken by the Government in the light of findings of NSSO?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a)&(b): The Government has received the Report of National Sample Survey Organisation (NSSO) on the Public Distribution System and other sources of household consumption based on 61st Round of National Sample Survey (2004-05). The Report contains findings of the survey regarding proportions of foodgrains in consumption of households received from the TPDS and other sources.

Strengthening of the Targeted Public Distribution System to improve its efficiency, accountability and effectiveness is an ongoing process. Based on findings of earlier studies of TPDS, a Nine-Point Action Plan is already under implementation by States and UT Governments. Implementation of the Action Plan is monitored by the State/UT Governments and by Central Government. Findings of the Report on 61st NSS have been discussed with the States/UT Food Secretaries on 06.08.2007 and copies of the Report have been issued to them. They have been requested to use the findings of this Report to assess critically performance of TPDS in their respective States and UTs and take action for its improvement.